

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH

ITEM No.17
C.A.(CAA)No.33/BB/2021

IN THE MATTER OF:

M/s. RMZ Infotech Pvt. Ltd. ... Petitioner

Order Under Section 230-232 of the Companies Act, 2013

Order delivered on 31.07.2021

CORAM:

SH. BHASKARA PANTULA MOHAN
HON. ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:


For the Petitioner : Shri A. Murali

ORDER

Heard Shri A. Murali, learned Counsel for the Petitioner, through Video Conference.

Order Reserved in CA(CAA)No.33/BB/2021.


(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT


(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

31.07.2021
Shruthi